Collision Avoidance System) in the terminology used by Federal Aviation Administration (FAA) of United States of America. The Civil Aviation Requirement, however, permits operation of an aeroplane having a maximum certified seating configuration of 10 to 30 or a maximum pay-load capacity of one to three tonnes without installation of an ACAS-I upto 31.12.2003.

(b) and (c) No general relaxation has been given. However, requests received for permission for operation of individual flights without installation of ACAS-II, are considered and decided on merit.

69   Jammu and Kashmir, Railways

Employment to Affected Families

3540. SHRI CHAMAN LAL GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of unemployed youth of families whose land were acquired for construction of Jammu-Udhampur rail line have been provided employment by the Northern Railway;

(b) the number of applications pending with the Government for employment alongwith the reason for their pendency; and

(c) the steps taken/proposed to be taken by the Government to provide the employment to the youths of these families?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) The extant instructions on the Railways provide for consideration for preferential employment, subject to certain stipulations, of individuals/their family members displaced on account of acquisition of land for large scale Railway Projects. Jammu-Udhampur Rail Link (53.2 Kms) is still under construction and there has thus not been any recruitment in Group 'C' and 'D' categories for this line. The cases of preferential appointment of land losers or their dependents will be considered as per extant rules on receipt of their applications against Notification whenever issued for this purpose.

69-70   Doordarshan

NRI Sponsored TV Serials

3541. SHRI FRANCISCO SARDINHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number and details of NRI sponsored TV serial projects received by Doordarshan during 1998-99;

(b) the policy of the Government in this regard and the action taken on each of them;

(c) the number of local producers given permission to make programmes for Doordarshan during the above period and the criteria laid down therefor; and

(d) the steps taken by the Government to extend such facility to NRI sponsored TV serials or programmes to give special consideration to NRI entrepreneurs to make programmes/serials for Doordarshan?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) As per information furnished by Prasar Bharati, the following two proposals for commissioned programmes were received from NRIs:

(i) By Shri Vijay Rana of U.K. for 13 episodes on Museums 'Beyond the Seas'.

(ii) By Ms. Lalita Krishna, Canada for documentary on 'Three Artists'.

Proposals are considered on merit whether these are coming from Indian Nationals or from NRIs.

(c) Prasar Bharati have intimated that producers from various parts of the country are booked for commissioned programmes as per Doordarshan's programme requirements. The details in respect of such producers are not centrally maintained. Programmes are assigned as per the guidelines prescribed for the purpose.

(d) Prasar Bharati have intimated that projects are considered on priority if the programmes are as per Doordarshan's programme requirements.

[Translation]

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Board Members of Air India and Indian Airlines

3542. PROF. PREM SINGH CHANDUMAJRA :

DR. CHINTA MOHAN :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the present number of members in Indian Airlines and Air India Boards and the number of members out of them who are on salary and working on honorary basis, separately;

(b) whether the above organisations have to make hefty payment for their salaries and other facilities; and